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Restoration Registrarion for Ph. D. **Degree**

Written Answers

3403. SHRI JAGANNATH SINGH: SHRI N. E. BALARAM:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3355 given in the Rajya Sabha on the 24th December, 1993 and state:

- (a) whether any decision on the representation of the women student of Chemistry Department has so far been taken;
 - (b) if so, what are the details thereof?
- (c) whether any further appeal have been received in this regard; and
- (d) if so, what specific steps are being taken/have so far been taken to do justice in the case?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The University of Delhi has informed that the concerned scholar was asked to appear before the Board of Research Studies at its meeting held on the 21st December, 1993. But she did not attend the meeting. However, the whole matter was discussed and after going through all aspects, particularly the academic aspect, the Board reiterated its earlier decision of cancellation of her Ph. D. registration.

(c) and (d) It is being ascertained from the University if the scholar has preferred any further appeals before the University.

Internal Resources for Higher Education

3404. SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state:

- (a) whether Government propose to take some measures to generate internal resources for higher educational institutions:
 - (b) if so, the details thereof;
- (c) whether propose Government to , involve the financial institutions like I.D.B.I.,

I.F.C.I., I.C.I.C.I. and NABRAD etc., in its move:

- (d) if so, the details thereof;
- (e) whether Government propose to ask State Governments to subsidise needy students interested in technical and professional education; and
- (f) if so, the details thereof and if not the reasons therefor?

MINISTER IN THE DEPUTY THE MINISTRY OF HUMAN RESOURCE (DEPARTMENT DEVELOPMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The Government's policy on financing of education is spelt out in the National Policy on Education, which postulates that "Resources, to the extent possible, will be raised by mobilising donations, asking the beneficiary communities to maintain school buildings and supplies of some consumables, raising fees at the higher levels of education and effecting some savings by the efficient use of facilities. Institutions involved with research and the development of technical and scientific manpower should also mobilize some funds by levying a cess or charge on the user agencies, including Government departments and entrepreneurs. All these measures will be taken not only to reduce the burden on State resources but also for creating a greater sense of responsibility within the educational system".

- (c) At present, no such proposal is under consideration of the Government.
 - (d) Does not arise.
- (e) and (f) As regards interest of needy students in technical and professional edu-Banks cation, commercial are already providing need-based finance to eligible "Educational Loans" students under the Scheme. The National Loan Scholarship Scheme is proposed to be restructured with the objective of providing need-based loan at modest rate of interest through banks to students who pursue technical courses and higher education in institutions recognised by AICTE/UGC.